

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
STARRED QUESTION NO. 204
ANSWERED ON 13/03/2025

TAP WATER CONNECTIONS UNDER JAL JEEVAN MISSION

†*204. SHRI MANOJ KUMAR:

Will the Minister of JAL SHAKTI be pleased to State:

- (a) whether the Jal Jeevan Mission (JJM) was launched to provide tap water supply across all the rural households and if so, the details thereof;
- (b) whether the Government proposes to repair the damaged and excavated roads in the villages of Sasaram Parliamentary Constituency which were damaged during laying of the said water supply infrastructure and if so, the details thereof;
- (c) whether the Government proposes to formulate any scheme for providing 24-hour water supply to Kaimur Hills in the said Constituency and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to expedite the completion of JJM works?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI C R PATIL)

(a) to (d): A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. *204 for reply on 13.03.2025 regarding Tap Water Connections under Jal Jeevan Mission asked by Shri Manoj Kumar

- (a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity (55 lpcd), of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019. Significant progress has been made in the country since the launch of JJM, towards enhancing access to tap water for rural households. At the start of JJM in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 10.03.2025, around 12.28 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 10.03.2025, out of 19.42 Crore rural households in the country, approximately 15.51 Crore (79.91%) households are reported to have tap water supply.
- (b) Water being a State subject, States have been empowered to plan, design, approve, implement and operate & maintain drinking water supply schemes. As such, the responsibility of implementation, inter-alia including repairing or restoration of roads that get affected while laying water supply pipelines of rural water supply schemes taken up under JJM, lies with State/ UT Governments and the funds available under JJM may be utilized for the same. Further, to avoid any hardships to the villagers, States have been advised to take up rural water schemes in a way with minimum damages to infrastructure such as roads/ highways and to restore the roads/ highways immediately in case of damages done while laying of pipelines for water supply systems.

Furthermore, the state government of Bihar has informed that in Sasaram Parliamentary Constituency, road restoration work has been finished where pipeline laying is completed. For areas, where pipeline laying work is in progress, road restoration work will be completed immediately after the pipeline laying is finished.

- (c) As informed by state government of Bihar, a multi-village scheme based on surface water has been proposed in 6 panchayats i.e. Sadaki, Sarodag, Athan, Adhaura, Badwankala and Dumrawan of Audhura block in Kaimur Hills to provide service delivery of 70 litres per capita per day (lpcd).
- (d) To expedite the provision of tap water connections to all rural households in the country, concerted efforts have been made to accelerate the pace of implementation of JJM on ground. These include measures such as holding high level joint review meetings with the State governments on regular basis and visits of multi-disciplinary teams from the department to highlight areas which need attention for expediting implementation to make provision of tap water supply to all households in a time bound manner. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district and village-wise progress as well as status of provision of tap water supply to rural homes.

Furthermore, Hon'ble Finance Minister during budget speech 2025 announced the extension of JJM until 2028 with enhanced outlay. This extended period will focus on completing the remaining works under JJM by prioritizing the quality of infrastructure and Operations and Maintenance (O&M) of rural piped water supply schemes through "Jan Bhagidhari" to ensure sustainability and citizen-centric water service delivery.
